GOVERNMENT OF INDIA MINISTRY OF CULTURE

RAJYA SABHA

UNSTARRED QUESTION NO.1764

TO BE ANSWERED ON 16.03.2023

MAINTENANCE OF ARCHIVAL RECORDS BY NAI

1764. SHRI NARANBHAI J. RATHWA : SHRI RAJMANI PATEL :

Will the Minister of CULTURE be pleased to state :

- (a) whether it is a fact that the National Archives of India (NAI) maintains archival records/holdings of various Government Departments;
- (b) whether it is also a fact that NAI does not have records of India's three big wars, i.e., of 1962, 1965 and 1971;
- (c) if so, the details thereof and the reasons therefor; and
- (d) whether NAI does not have records of atleast 60 Ministers/Government Agencies/Department, and if so, the reasons therefor?

ANSWER

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

(a) to (d): Yes Sir, National Archives of India (NAI) is the custodian of non current public records acquired from various Ministries/Departments of Government of India.

Out of all the Ministries of Government of India, NAI holds records of 26 Ministries including their Departments/Offices etc. As per Public Records Act, 1993 and Public Records Rules, 1997, all the Ministries/Departments of the Government of India are identified as record creating agencies and required to transfer their records to the NAI after their appraisal as per the section 5 of the Public Records Rules, 1997. NAI, as the nodal agency for the implementation of the Public Records Act and Rules, regularly pursue this matter with the respective record creating agencies.
